

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary  
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**GIORDANO FASHIONS (INDIA) PRIVATE LIMITED**

|    |                                                                                                             |                                                                                                                                                                                                                                                                                        |
|----|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                                    | Giordano Fashions (India) Private Limited                                                                                                                                                                                                                                              |
| 2. | Date of Incorporation of Corporate Person                                                                   | 09.03.2005                                                                                                                                                                                                                                                                             |
| 3. | Authority Under Which Corporate Person Is Incorporated / Registered                                         | Registrar of Companies, Chennai                                                                                                                                                                                                                                                        |
| 4. | Corporate Identity Number / <del>Limited Liability Identity</del> Number of Corporate Person                | U18101TN2005PTC055609                                                                                                                                                                                                                                                                  |
| 5. | Address of the Registered Office and <del>Principal Office</del> (If Any) Of Corporate Person               | Workafella, 37, TTK Road Alwarpet, Chennai, Tamil Nadu, India, 600018                                                                                                                                                                                                                  |
| 6. | Liquidation Commencement Date of Corporate Person                                                           | 08.01.2025                                                                                                                                                                                                                                                                             |
| 7. | Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator | Kondisetty Kumar Dushyantha<br># 337, Ashoka Pillar, 5th Floor,<br>3rd Cross Jayanagar I Block,<br>Bangalore-560011<br>e-mail: <a href="mailto:dushyanthak@gmail.com">dushyanthak@gmail.com</a><br>Tel. No.: 080 26560400<br>Registration No.:<br>IBBI/IPA-002/IP-N00237/2017-18/10688 |
| 8. | Last Date for Submission of Claims                                                                          | 08.02.2025                                                                                                                                                                                                                                                                             |

Notice is hereby given that M/s. Giordano Fashions (India) Private Limited has commenced voluntary liquidation on 08.01.2025

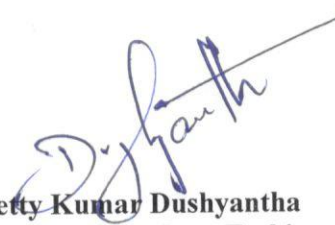
The stakeholders of M/s. Giordano Fashions (India) Private Limited is hereby called upon to submit proof of their claims, on or before 08.02.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 09.01.2025  
Place: Chennai



  
**Kondisetty Kumar Dushyantha**  
Liquidator of M/s. Giordano Fashions  
(India) Private Limited